[Mr. Chairman]

There shall be no Question Hour on that day but I have admitted some special motions for that day.

SHRIMATI PURABI MUKHOPA-DHYAYA (West Bengal): And Special Mentions also, Sir.

MR. CHAIRMAN: I have admitted two or three. Now, before I adjourn the House till 3 o'clock, I can only say good-bye once again to those who are going, and though my prayer will not be answered for all of them, the prayer is in the shape of a couplet:

वसफ्र रफतेनत मुबारकबाद व सलामत रिव व बाज ग्राई ।

I will translate it: You are going on a journey; go safely and come back safely.

The House then adjourned for lunch at twenty-three minutes past two of the clock.

The House reassembled after lunch at three minutes past three of the clock. *Mr. Deputy Chairman in the Chair.*

REFERENCE TO THE DISSOLUTION OF METROPOLITAN COUNCIL, UNION TERRITORY OF DELHI

SHRI NARASINGHA PRASAD NANDA (Orissa): Mr. Deputy Chairman, Sir, I am on a point of order. ,You will kindly notice...

SHRI BHUPESH GUPTA (West Bengal): What has happened to that, Sir? The Chairman said, he has something in his pocket.

SHRI R. R. MORARKA (Rajas-than): He also pressed it.

SHRI BHUPESH GUPTA: It""was not exactiy in your pocket. The Chairman said, 1 have something in my pock«t. Then, as you know, I remarked,, May God bles_s your pocket.

Now, Sir, we would like to know what was that? He said, I will read it out tomorrow. Yesterday he said that. That is to say, he would read it today. But t!;en he is not here. He had not read it. Mr. Advani raised that point, namely, whether any inquiry was made as to when the Pro? clamation or the orders dissolving the Metropolitan Council were issued. Then the Chairman said: I have found it out but today I will not read it out, tomorrow 1 will read it, it is in my pocket. Now, Sir, your office might be knowing pocket is also transferable in such matters, I believe. So, kindly, Sir, enlighten us on the subject. Or, is it what the pocket has been picked because there are many pickpockets around here? If it is a case of pickpocketing, things have got lost, then we have to see what we can do about it. That is the oosition. Mr. Advani, do you remember that?

THE LEADER OF THE OPPOSITION (SHRI LAL K. ADVANI): Very well.

SHRI BHUPESH GUPTA: He brought out somethif' «»iid put it back in his pocket.

I wanted to raise it, Sir, when he was leaving but then he was leaving the House in a very lyrical mood, you see. I thought that I should not disturb hirn. Kindly, Sir, * enlighten us now. You can do it also on Monday.

श्रीलाल कृष्ण ग्राडवाणी: मनडे को बता दें।

MR. DEPUTY CHAIRMAN: Monday would be all right.

"SHRI NARASINGHA PRASAD NANDA; Sir, the point that I was making, was that I was to move my Resolution today. Today i_s the Private Members' day and I should have moved my motion because then there is this Calling-Attention motion which is likely to take some time. Therefore, I would like to know from you specifically when I will be given the opportunity to move my motion or

•else, I lose my valuable right and this Resolution will be scuttled by lapse of time.

श्री शिव चन्द्र झा (विहार): उप-सभापित महोदय, श्रापको याद होगा श्रीर जो यहां की परम्परा रही है श्रीर जैसा माननीय सदस्य ने प्रश्न उठाया है प्राइवेट मेम्बर रेजोल्यूशन के लिये वह दो-चार मिनट का समय लेकर इसको इन्ट्रोइ्यूज कर दें। यदि यह हो जाएगा तो श्रगले सेशन में मेम्बर इसको कन्टीन्यू कर सकते हैं। ऐसा हुश्रा है। पिछले दिनों मेरा एक श्रनइम्पलाईमेन्ट का रेजोल्यूशन था श्रीर वह उस सेशन में खत्म नहीं हुश्रा श्रीर दूसरे सेशन में चला गया। इसलिये श्राज श्राप इसको इन्ट्रोइ्यूज करने दें ताकि वे श्रगले सेशन में इसे कन्टीन्यू कर सकें।

MR. DEPUTY CHAIRMAN: Actually, Friday is Private Members' business day, but something or other always happens and other pressing business takes over the time which is normally meant for Private Members' business.

SHRI NARASINGHA PRASAD NANDA; Calling Attention may be postponed.

MR. DEPUTY CHAIRMAN: Same is the situation today when we have Calling Attention, then we have some special mentions, and we also have Half-An-Hour discussion on Shipping Minister's statement. So, if the House agrees, what we can do is this. Half-An-Hour discussion has been fixed for 5.30, and then the Calling Attention, if the House agrees could gc upto 4.30 and from 4.30 to 5 O'clock, there will be special mentions; from 5 O'clock to 5.30, we will have Private Members' business and at 5.30, Half-An-Hour discussion.

SOME HONOURABLE MEMBERS: That is all right.

MR. DEPUTY CHAIRMAN: Please keep this in mind so that we could go on accordingly.

STATEMENT BY MINISTER

Grant of Productivity Linked Bonus to the workers of Defence Production Establishments

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): Sir, Government have accepted the scheme for grant of productivity linked bonus to the workers of Defence Production Establishments which would be applicable to the productivity of the financial year 1979-80 and for which the first payment would be made by October 1980. As a token of appreciation of the employees' representatives accepting the scheme for payment of bonus linked with productivity, it has also been decided to make an ad hoc payment equal to 15 days' wages during the current financial year. Formal orders have been issued. Proposals for grant of bonus to other categories of civilian workers in Defence establishments are separately under consideration.

CALLING ATTENTION TO A MAT-TER OF URGENT PUBLIC IMPORTANCE

Reported Discontentment among: Farmers Due to Inadequate support price of wheat as declared by the Central Government

SHRI KALP NATH RAI (Uttar Pradesh): Sir, I beg to call the attention of the Minister of Agriculture to the reported discontentment prevailing among the farmers due to inadequate support price of wheat as declared by the Central Government.